

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 121 of 1996

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.B.P.Singh, Administrative Member

RAJ KISHORE MISRA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.M.Chakraborty, counsel
Ms.B.Mondal, counsel

For the respondents: Ms.K.Banerjee, counsel

Heard on : 27.9.2000

Order on : 27.9.2000

O R D E R

D.Purkayastha, J.M.

Heard both the counsel. Ld. counsel for the applicant submits that the applicant does not want to proceed with the application. The application is therefore dismissed for non-prosecution. The letter written by the applicant to the ld. counsel for the applicant be kept on record. No order as to costs.
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27/9/00

MEMBER (A)

in

27/9/00

MEMBER (J)